

[English]

Exploration and Production of Crude Oil

7216. SHRI CHETAN P.S. CHAUHAN :
SHRI MANORANJAN BHAKTA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether according to the estimates the exploration and production of crude oil in the country requires a staggering investment of Rs. 250,000 crores during the next 15 years; and

(b) if so, the specific plans contemplated to meet this requirement?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) : (a) and (b). The investment requirements for the next 15 years have not been worked out.

[Translation]

Voluntary Organisations in UP and Haryana

7217. DR. SAKSHIJI : Will the Minister of WELFARE be pleased to state

(a) the details of voluntary organisation in Uttar Pradesh and Haryana that are receiving central financial assistance;

(b) the assistance sought by these organisation during the last three years alongwith the funds provided to them;

(c) the criteria adopted for approving funds/rejecting such demands,

(d) the assistance proposed to be provided during 1995-96, and

(e) the details of voluntary organisations black-listed and those organisations to whom assistance had been stopped?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (e). The information is being compiled and will be laid on the Table of the House.

Disconnection of Telephone in Delhi

7218 SHRI RAMASHRAY PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephones disconnected by the Mahanagar Telephone Nigam Ltd., Delhi, during 1994-95 with reasons;

(b) the number of telephone consumers, whose telephones have been disconnected for non payment of alleged erroneous arrears of telephones service charges; and

(c) the measures taken by the Government to reconnect disconnected telephone connections?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The number of telephones disconnected during 1994-95 for non-payment of telephone dues was 131836 In addition, telephones in some cases were also disconnected for misuse/violation of Indian Telephone Rules.

(b) and (c). a few complaints were received from those subscribers whose lines were disconnected due to non-receipt of payment particulars from some of the banks

(d) The lines are restored immediately on receipt/production of payment particulars without charging any restoration fee

[English]

Oil and Natural Gas Exploration Programme

7219. SHRI S.M. LALJAN BASHA :
SHRIMATI VASUNDHARA RAJE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state .

(a) whether the Government are embarking on an "enhanced oil and gas exploration programme" in the final stages of the Eighth Five Year Plan,

(b) if so, the objectives of this enhanced oil and gas exploration programme, and

(c) the manner in which the Government plan to rectify the low oil reserve situation?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) . (a) to (c). Yes, Sir. In order to step up reserve accretion, the Government has launched and Accelerated Programme of Exploration (APEX) involving an expenditure of approximately Rs. 6500 crores The programme has the following components:

- (i) National Seismic Survey
- (ii) Frontier area exploration
- (iii) Deep water exploration
- (iv) Acquisition of foreign acreages.

[Translation]

Supply of LPG

7220. SHRI DATTA MEGHE :
SHRI A. INDRAKARAN REDDY .

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the extent of demand and supply in regard to LPG in Maharashtra and Andhra Pradesh during the last two years; and

(b) the efforts made to ensure the regular supply of LPG in Maharashtra and Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). The demand of existing consumer of LPG in the States of Maharashtra and Andhra Pradesh who are enrolled with the distributors of the Public Sector Oil Companies is by and large being met in full. Temporary backlogs that may arise are cleared by augmenting LPG supplies through operation of bottling plants during extended hours and on holidays and by arranging supplies from bottling plants in adjoining areas.

The LPG sales in the States of Maharashtra and Andhra Pradesh were as under

(Fig in MT)

| | Maharashtra | Andhra Pradesh |
|--------------------|-------------|----------------|
| 1993-94 | 553550 | 234647 |
| 1994-95 (Prov.) | 600427 | 253147 |

National Centre of Films by Children and Young People

7221. SHRI RAMESHWAR PATIDAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the grants-in-aid provided by the Union Government to the National Centre of Films for Children and Young People (NCYP) during each of the last two years and current years;

(b) the measures taken by the Government to ensure the proper utilisation of funds by NCYP; and

(c) the strategy being followed by NCYP to encourage the child talent and production of children films in the country?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) The amounts of grant-in-aid given or provided for in the budget in the case of National

Centre of Films for Children and Young People (N'CYP) are as following :- (Rs. in Lakhs)

| Year | Plan | Grant-in-aid | |
|---------|--------|--------------|----------|
| | | Plan | Non-Plan |
| 1993-94 | 111.51 | — | — |
| 1994-95 | 110.00 | — | — |
| 1995-96 | 150.00 | 10.00 | — |

(b) The audit of the accounts of the N'CYP particularly with regard to the grant-in-aid is done by the Director of Audit, Central Revenues. The annual report and the audited accounts of the N'CYP approved by its Executive Council and General Body are laid on the Table of the Lok Sabha/Rajya Sabha every year.

(c) N'CYP conducts animation workshops and script workshops for children. It cooperates and supports the training activities conducted by other organisations in the form of theatre workshops and film appreciation workshops. It also organises International Film Festival for children and young people, thus providing an exposure to Indian producers to high quality children's films.

Grant of Indian Citizenship

7222. SHRI KASHIRAM RANA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons who have applied for Indian citizenship during the last three years;

(b) the number of persons out of them granted Indian citizenship during the said period;

(c) whether the Government are aware that a large number of persons have been residing in India for the last several years after infiltration and getting married in India; and

(d) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) and (b) A Statement is enclosed.

(c) No such trend has come to notice.

(d) Does not arise.

STATEMENT

| Year | Number of Applications received | Number of Indian Citizenship Certificate issued | Number of cases accepted but Certificates not yet issued for want of completion of formalities | Number of cases under process | Number of cases rejected |
|------|---------------------------------|---|--|-------------------------------|--------------------------|
| 1992 | 905 | 675 | 82 | 01 | 147 |
| 1993 | 897 | 582 | 93 | 48 | 176 |
| 1994 | 962 | 389 | 80 | 223 | 270 |